

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2580**

TO BE ANSWERED ON THE 10TH MAY, 2016/VAISAKHA 20, 1938 (SAKA)

LAND FOR KENDRIYA VIDYALAYA

2580. MAJ GEN BC KHANDURI AVSM (Retd):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Sashashtra Seema Bal (SSB), Srinagar (Garhwal) has agreed to provide land for Kendriya Vidyalaya, Srinagar (Garhwal) and if so, the details thereof;

(b) whether the proposal for land transfer has been pending with the Ministry;

(c) if so, the details thereof; and

(d) the action taken or proposed to be taken so that the Kendriya Vidyalaya building is constructed expeditiously?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): A Kendriya Vidyalaya Sangathan (KVS) School is already functioning from the campus of the Sashashtra Seema Bal (SSB) Academy, Srinagar (Garhwal). SSB have submitted a proposal for formal transfer of the land and the assets to the KVS. The proposal have been examined in MHA and SSB have been requested to furnish some additional information.

(d): Once land is transferred to the KVS it is the responsibility of the KVS to construct permanent infrastructures.
